

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 492 OF 2022

IN THE MATTER OF:

GREEN WOOD CITY VILLA JAN WELFARE SOCIETY & ANR.

...APPLICANTS

VERSUS

GODWIN CONSTRUCTION COMPANY PVT. LTD. & ORS.

...RESPONDENTS

**ACTION TAKEN REPORT ON BEHALF OF THE RESPONDENT
NO.2- MEERUT DEVELOPMENT AUTHORITY**

MOST RESPECTFULLY SHOWETH:

1. That this application has been filed by the Applicant under section 14 and 15 of the National Green Tribunal Act, 2010 (hereinafter referred as "NGT Act") seeking various reliefs.
2. That the Respondent no. 2 filed its reply to aforesaid application before this Hon'ble Tribunal on 06.01.2022. Further Action Taken Reports were also filed by the Respondent No. 02.
3. That this Hon'ble Tribunal vide its order dated 30.04.2024 was pleased to pass the following order:

1. Reply has been filed by Respondent No. 8 vide email dated 13.04.2024.
2. Report by District Magistrate, Meerut has been filed vide email dated 29.04.2024.
3. Written Submissions have been filed by the applicant vide email dated 11.04.2024.
4. Learned Counsel for Respondent No. 2 seeks time to file report regarding execution of trunk sewer line work in accordance with NOC granted by NHAI and providing of connection to Respondent No.8- Project Proponent.
5. Report be filed within one month by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.
6. List the matter for final hearing on 26.07.2024.
7. Pleadings may be completed and reply/response may be filed by any of the respondents, who has not filed the same earlier, and rejoinder may be filed by the applicant, if so desired, before that date."


(अरुण कुमार शर्मा)
अधिसासी अभियन्ता
मेरठ विकास प्राधिकरण, मेरठ

4. On the request of Green wood city, the sewer of the colony was connected to the manhole of the Vedvyaspuri trunk sewer line constructed by the Meerut Development Authority by laying pipeline of 200 mm dia. near the Green wood city. It was informed by the residents that the said sewer line got damaged due to expansion of NH 58 and construction of flyover. The inspection of the same was also carried out and the sewer line was found to be damaged, due to which the disposal of sewage of Greenwood colony was not found in trunk sewer line of Vedvyaspuri. For sewer disposal line, an estimate of Rs. 36,27,118/- was prepared and tendering work was done. For executing the said work, an NOC from NHAI was required and on request of the Respondent No. 02, the said NOC was granted by NHAI vide letter dated 12.04.2024. True copy of the letter dated 12.04.2024 issued by NHAI are annexed and marked as "ANNEXURE-1".
5. It is submitted that pursuant to the said NOC, the work of the sewer line has been completed and now the disposal of the sewage of the Green wood City is being done in the trunk sewer line.

Date:


(अ. कु. शर्मा)
22/07/24
Arun Kumar Sharma
Executive Engineer, मेरठ
Meerut Development Authority,
Meerut



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भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
National Highways Authority of India
(Ministry of Road Transport & Highways, Government of India)
परियोजना क्रियान्वयन इकाई - मेरठ
Project Implementation Unit, Meerut



ए-1, वैष्णो धाम, निकट गायत्री हाईटस, कंकरखेड़ा, एन.एच.-58, मेरठ-250001
A-1, Vaishno Dham, Near Gayatri Heights, Kankarkhera, NH-58, Meerut-250001
टैलैग्रेम/Telephone: 0121-2631228 ई-मेल/e-mail: meerut@nhai.org

NHAI/PIU-MRT/11041/2024/D- 29871

Date: 12.04.2024

To,

Sh. Arun Kumar Sharma
Executive Engineer,
Meerut Development Authority
Meerut (UP)

Sub: Request for the NOC Case for laying of proposed Sewer Pipe Line U/G 200 mm Ø C.I. Ductile Iron Pipe of Meerut Development Authority from Km. 58.110 (LHS) to Km. 58.429 (LHS) (Length 319m) and one crossing at Km. 58.110 (Length 49.0 m) (Total Length 368m) on NH-58 (New NH-334) (Delhi to Haridwar Road) in Village - Rampur Pavati, District - Meerut in the Uttar Pradesh.

Ref: Your office letter no. 131. dated. 11.10.2023

Sir,

In reference to above mentioned your office letter regarding NOC for laying of proposed Sewer Pipe Line U/G 200 mm Ø C.I. Ductile Iron Pipe of Meerut Development Authority from Km. 58.110 (LHS) to Km. 58.429 (LHS) (Length 319m) and one crossing at Km. 58.110 (Length 49.0 m) (Total Length 368m) on NH-58 (New NH-334) (Delhi to Haridwar Road) in Village - Rampur Pavati, District - Meerut in the Uttar Pradesh

2. In this regard, in light of MoRT&H Guidelines dated. 22.11.2016, one set of agreement duly signed by undersigned is enclosed herewith for your further necessary action.

Encl: Signed Agreement.

(Santosh Kumar Bajpai)
Project Director

Copy to :

1. Regional office, Delhi - for information.
2. District Magistrate - Meerut - for information.
3. Team Leader, M/s LN Malviya Infra Projects Pvt. Ltd. - for information.
4. Authorized Signatory, M/s Western UP Tollway Pvt Ltd. - for information.